

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE: MENTION1008

918-ADMISSION-COURT CODE-PARTIAL WAIVER-AT 11.05 AM

1	SEBI Appeal	431/2022	SHREYAS INTERMIDIATES LIMITED Vs. BSE	MSB LEGAL
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2	SEBI Appeal	432/2022	KESAR PETROPRODUCTS LIMITED Vs. BSE	MSB LEGAL
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920-ADMISSION-COURT CODE-SCORES-AT11.07AM

3	SEBI Appeal	441/2022	Samir Kumar Das Vs. SEBI AND Anr.	MZM LEGAL LLP Mr. Samudra Sarangi and Ms. Rinku Valanju for R-2
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Sub Matter : Misc. Application/0000723/2022

	Misc. Application	723/2022	Samir Kumar Das-EXEMPTION Vs. SEBI	MZM LEGAL LLP
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(Main Matter Number :SEBI Appeal/0000441/2022)

913-ADMISSION-COURT CODE-BODHTREEAO-AT11.10 AM.

4	SEBI Appeal	447/2022	Mr. Hassan Ali and Ors. Vs. SEBI	Nikita Vijay Senior Associate
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Sub Matter : Misc. Application/0000726/2022

Sub Matter : Misc. Application/0000727/2022

	Misc. Application	726/2022	Mr. Hassan Ali and Ors.-URGENCY Vs. SEBI	Nikita Vijay Senior Associate
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(Main Matter Number :SEBI Appeal/0000447/2022)

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	727/2022	Mr. Hassan Ali and Ors.-DELAY Vs. SEBI	Nikita Vijay Senior Associate
(Main Matter Number :SEBI Appeal/0000447/2022)				

923-ADMISSION-COURTCODE-GDRSOUTHERN-11.12 AM

5	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000730/2022		
Sub Matter :		Misc. Application/0000731/2022		

11	Misc. Application	730/2022	V. MANIKANDAN-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000453/2022)				

	Misc. Application	731/2022	V. MANIKANDAN-DELAY Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000453/2022)				

931-ADMISSION-COURTCODE-GDRMPS-11.14 AM

6	SEBI Appeal	467/2022	MR. RAJINDER SINGH Vs. SEBI	RAJANI ASSOCIATES
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932-ADMISSION-COURTCODE-SWANAO-11.16 AM

7	SEBI Appeal	468/2022	MENIKA Vs. SEBI	Samyak Law Firm
8	SEBI Appeal	469/2022	AKASH Vs. SEBI	Samyak Law Firm

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
9	SEBI Appeal	470/2022	MONIKA Vs. SEBI	Samyak Law Firm
<u>933-ADMISSION-COURTCODE-DALMIAWTM-11.18 AM</u>				
	Misc. Application	513/2022	DALMIA INDUSTRIAL DEVELOPMENT LIMITED-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000471/2022)				
10	SEBI Appeal	471/2022	DALMIA INDUSTRIAL DEVELOPMENT LIMITED Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0000513/2022		
11	SEBI Appeal	472/2022	Vikash Chowdhary Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0000766/2022		
Sub Matter :		Misc. Application/0000767/2022		
12	SEBI Appeal	473/2022	Vineet Chowdhary Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0000768/2022		
Sub Matter :		Misc. Application/0000769/2022		
13	SEBI Appeal	474/2022	Raj Mohta Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0000770/2022		
Sub Matter :		Misc. Application/0000771/2022		
	Misc. Application	766/2022	Vikash Chowdhary-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000472/2022)				
	Misc. Application	767/2022	Vikash Chowdhary-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000472/2022)				

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	768/2022	Vineet Chowdhary-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000473/2022)	Triad Law Chambers
	Misc. Application	769/2022	Vineet Chowdhary-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000473/2022)	Triad Law Chambers
	Misc. Application	770/2022	Raj Mohta-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000474/2022)	Triad Law Chambers
	Misc. Application	771/2022	Raj Mohta-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000474/2022)	Triad Law Chambers

16- ADM-DISP-SUNGOLDWTM-AT 11.20 A.M.

14	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	Sub Matter :	Misc. Application/0000746/2022		
	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	Sub Matter :	Misc. Application/0000747/2022		
	SEBI Appeal	675/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	Jipnesh. N. Jain â€“ Advocate
	Sub Matter(Disposed) :	Misc. Application/0001281/2021		

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	676/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001282/2021		
	SEBI Appeal	677/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001283/2021		
	SEBI Appeal	678/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter(Disposed) :		Misc. Application/0001284/2021		
	SEBI Appeal	679/2021	Shweta Dhaval Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		SEBI Appeal/0001285/2021		
	Misc. Application	746/2022	SHILPA KOTIA Vs. SEBI AND ANR.	Mr. Amit Kotia
(Main Matter Number :		SEBI Appeal/0000045/2021)		
	Misc. Application	747/2022	SHWETA KOTIA Vs. SEBI AND ANR.	Mr. Amit Kotia
(Main Matter Number :		SEBI Appeal/0000046/2021)		

99-ADMDISPOSAL-CODE-ACQUISITIONOFSHARES-11.22 A.M

15	SEBI Appeal	249/2020	Varun Haresh Jasnani Vs. SEBI	Alliance Law The Law Point
Sub Matter :		Misc. Application/0000865/2021		
	SEBI Appeal	251/2020	Poonam Haresh Jashnani Vs. SEBI	Alliance Law THE LAW POINT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	252/2020	Haresh P. Jashnani Vs. SEBI	Alliance Law The Law Point
	SEBI Appeal	255/2020	Haresh P. Jashnani and Ors. Vs. SEBI	Alliance Law The Law Point
	Misc. Application	865/2021	Varun Haresh Jashnani Vs. SEBI	Alliance Law The Law Point
(Main Matter Number :SEBI Appeal/0000249/2020)				
<u>200-DISPOSAL-COURT CODE-REFUNDDEBARRED-11.24 A.M.</u>				
16	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter :		Misc. Application/0000388/2020		
Sub Matter(Disposed) :		Misc. Application/0000927/2021		
44	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) :		Misc. Application/0000928/2021		
Sub Matter :		Misc. Application/0000391/2020		
	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) :		Misc. Application/0000929/2021		
Sub Matter :		Misc. Application/0000394/2020		
	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000379/2020)				
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000380/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
(Main Matter Number :SEBI Appeal/0000381/2020)				

164-DISPOSAL-COURTCODE-FITPROPER-AT11.26 AM

17	SEBI Appeal	40/2021	Corporate Strategic Allianz Vs. SEBI	Mr. Pratham Masurekar, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000027/2021		
Sub Matter :		Misc. Application/0000074/2021		

	Misc. Application	27/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000040/2021)				

	Misc. Application	74/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000040/2021)				

689-DISPOSAL-COURTCODE-JOLLYPLASTIC-AT 11.28 A.M.

18	SEBI Appeal	50/2022	DHIREN DHARAMDAS AGRAWAL HUF Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0001440/2021		
Sub Matter(Disposed) :		Misc. Application/0000285/2022		

328-ADMISSIONDISPOSAL-COURTCODE-DHFLUPSI-AT11.30AM

19	SEBI Appeal	117/2021	Amit Ramesh Sahwney Vs. SEBI	Ms. Ayushi Anandpara, Advocate i/b. Vidhii Partners
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472-DISPOSAL-COURTCODE-WTMPACZYLOG-AT11.32 AM

20	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	Parinam Law Associates ELP
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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter(Disposed) :	Misc. Application/0001136/2021		
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		
<u>630-DISPOSAL-CODE-EXCELPROMOTERS-AT-11.34 AM</u>				
21	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch
	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
Sub Matter(Disposed) : Misc. Application/0001359/2021				
	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0001385/2021				

697-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT11.36AM

22	SEBI Appeal	62/2022	BULL RESEARCH INVESTMENT ADVISORS PVT. LTD. A OR Vs. SEBI	Vedchetan Patil Advocate, Bombay High Court
Sub Matter(Disposed) : Misc. Application/0001420/2021				
Sub Matter : Misc. Application/0001421/2021				
Sub Matter : Misc. Application/0000271/2022				
	Misc. Application	1421/2021	BULL RESEARCH INVESTMENT ADVISORS P. LTD. AND OR Vs. SEBI	Vedchetan Patil Advocate, Bombay High Court
(Main Matter Number :SEBI Appeal/0000062/2022)				
	Misc. Application	271/2022	Bull Research Investment Advisors Pvt Ltd and Ors. Vs. SEBI	Mr. Vedchetan Patil, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000062/2022)				

845-DISPOSAL-COURTCODE-RIGHTTARGET-11.40 AM

23	Misc. Application	465/2022	MURUGAN DEIVENDRAN AND ORS.-STAY Vs. SEBI	Raymond Gadkar, Advocate
(Main Matter Number :SEBI Appeal/0000309/2022)				

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CIVIL CAUSE LIST OF DATE :10/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
1	SEBI Appeal	309/2022	MURUGAN AND ORS. Vs. SEBI	Raymond Advocate Gadkar,	
Sub Matter(Disposed) :		Misc. Application/0000464/2022			
Sub Matter :		Misc. Application/0000465/2022			